

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

E.P. NO. 04 OF 2018 IN
APPEAL NO. 343 OF 2016

Dated: 11th July, 2019

In the matter of:

Balarch Renewable Energy Pvt Ltd.

... Petitioner (s)

Vs.

Haryana Electricity Regulatory Commission &Anr. ... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **11.09.2019.**

PS/Court Master

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